

12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.155/BB/2017	-	For hearing	252(3)	Condor Constructions Pvt. Ltd. Vs ROC

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. SHRI KRISHNA PRASAD
PH: 9008667208
Condor Constructions
P. No.
Signature

ORDER

PCS for the Petitioner is present. He has filed memo along with affidavit of Directors-cum-Shareholders. Orders reserved.


Member (T)


Member (J)